

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 206**  
**TO BE ANSWERED ON THE 06<sup>TH</sup> AUGUST, 2024**

**COMPENSATION TO FARMERS**

**\*206. SHRI HARENDRA SINGH MALIK:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has prepared any draft to provide an earmarked amount to the families of those farmers who have died during the farmers' protest and to provide Government job to one member of the family;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA  
STARRED QUESTION NO. 206 FOR ANSWER ON 6<sup>TH</sup> AUGUST, 2024 BY SHRI  
HARENDRA SINGH MALIK ON “COMPENSATION TO FARMERS”.**

(a) to (c): Agriculture being a State subject, the State Governments provide relief, as per laws applicable within the States. Government of India is committed to the welfare of farmers. Ministry of Agriculture and Farmers Welfare supplements the efforts of States through appropriate policy measures, budgetary support, and various schemes.

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